

Government of India
Ministry of Coal
Lok Sabha
Unstarred Question No. 783
To be answered on 20.07.2017
Amount Received from Allocation of Coal Blocks

783. SHRI JUGAL KISHORE

Will the Minister of COAL be pleased to state:

- (a): the amount received by the Government from the allocation of coal blocks in the country:
- (b): whether the Government is committed to run power projects smoothly with the received money; and
- (c): if so, the details thereof?

ANSWER

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a): The entire revenue from allocation (auction and allotment) of coal blocks / mines under the provisions of the Coal Mines (Special Provisions) Act, 2015 accrues to the coal bearing State Government concerned. The amount received by the coal bearing State Governments from the allocation of coal blocks / mines under the provisions of the said Act till June, 2017 is approximately Rs. 3653 crores.

(b) and (c): Utilization of the revenue generated from the allocation of coal mines / blocks under the provisions of the Coal Mines (Special Provisions) Act, 2015 is the prerogative of the coal bearing State Government.
